

(ख) यदि हां, तो इस सम्मेलन में किन किन विषयों पर विचार विमर्श किया गया ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में उपमंत्री (श्री रामधर मिश्र) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

Import of Foodgrains

1748. Shri K. C. Pant: Will the Minister of **Food, Agriculture, Community Development and Cooperation** be pleased to state:

(a) the names of the countries which supplied foodgrains to India during the last three years; and

(b) the quantities imported from these countries and the foreign exchange involved?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) and (b). Two statements giving the required information are laid on the Table of the House. [*Placed in Library. See No. LT-6723 66*].

Border Roads in U.P.

1749. Shri K. C. Pant: Will the Minister of **Transport, Aviation, Shipping and Tourism** be pleased to state:

(a) the amount of Central assistance for the year 1965-66 given to Uttar Pradesh for the development of border roads in the State;

(b) the amount spent so far and the mileage of roads constructed; and

(c) the total commitment of the Central Government to the Government of Uttar Pradesh for the above purpose during the Fourth Plan?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva

Reddy): (a) Apparently the reference is to the Central Assistance for the construction of border roads under the Plan schemes. Schemes involving a total outlay of Rs. 255.00 lakhs during 1965-66 were approved. Financial assistance towards the construction of these roads and bridges is given to the extent of 75 per cent of the cost of the approved projects. The Central share of the expenditure has, however, not been reimbursed to the State Government pending receipt of certified figures of expenditure from them.

(b) Amount spent so far and the mileage of roads constructed will be known on receipt of the claim for reimbursement from the State Government.

(c) The Government of India have agreed to extend financial assistance similarly during 1966-67. The question of extending such assistance for the remaining period of the Fourth Plan has not yet been settled.

Levy on Sugarcane Growers

1750. Shri Lakhmu Bhawani: Will the Minister of **Food, Agriculture, Community Development and Cooperation** be pleased to state:

(a) whether it is a fact that the Government of Madhya Pradesh have fixed any levy to be charged from the farmers who produce sugarcane and groundnuts; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) and (b). The Government of Madhya Pradesh have intimated that no levy has been imposed on farmers producing sugarcane and ground-nuts but that a tax at Rs. 2/- per acre has been imposed on land growing ground-nuts, sugarcane, opium and cotton.